

(a) the total number of books on different subjects in the Central Secretariat Library on the last stock checking in the Oriya Section; and

(b) the total number of books likely to be purchased during the current financial year ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V.K.R.V. RAO) : (a)

General . . . . .	5
Literature . . . . .	5
Biography . . . . .	2
<b>TOTAL . . . . .</b>	<b>12</b>

(b) About 100 books in Oriya are expected to be bought during 1969-70.

#### INLAND WATER TRANSPORT CORPORATION

480. SHRIMATI SARLA BHADARIA : Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state the Statewise fresh investment made by the Central Inland Water Transport Corporation in India since its inception ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQBAL SINGH) : The Central Inland Water Transport Corporation, Calcutta, which has been carrying on its activities in the two States of West Bengal and Assam, has not, since its inception in February 1967, made any fresh investment in Assam. In West Bengal, it has invested an amount of Rs. 4,31,596 on the purchase of 2 cranes. The Government of India has sanctioned an amount of Rs. 25 lakhs to the Company for the development of its dockyard.

#### CREATION OF A STATE ROAD FUND

481. SHRIMATI SARLA BHADARIA : Will the Minister of PARLIAMENTARY AFFAIRS AND

SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that the Standing Committee on Roads of the Transport Development Council has decided to create a State Road Fund; and

(b) if so, what are the details of the same ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQBAL SINGH) : (a) and (b) No, Madam. The Committee only made a recommendation for the State Governments to consider creating in their respective States their own State Road Funds on the pattern of the Central Road Fund.

#### MAGISTRATES AND JUDICIAL OFFICERS IN DELHI

482. SHRIMATI SARLA BHADARIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that there are a number of Magistrates and Judicial Officers working in Delhi for more than three years ; and

(b) if so, the number of Magistrates who are posted in Delhi for more than three years ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Madam.

(b) Nineteen.

#### RELICS FOUND AT GAUHATI

483. SHRI G. BARBORA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether he is aware of the fact that during the digging operations at the proposed Reserve Bank of India Building site at Gauhati images and

other relics of about 2000 years old have been found and

(b) if so what arrangements are being made by the Archaeological Survey of India to further excavate the area, to preserve the images and other relics and also to ascertain the period of history to which the constructions and other relics belonged ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI-MATI JAHANARA JAIPAL SINGH)

(a) Yes, Madam Images and other relics have been found which may be assigned to the 9th and 10th centuries A D

(b) The Archaeological Survey of India is in correspondence with the Government of Assam about the preservation of the relics and the site. The Archaeological Survey of India will be requested to ascertain the period of history to which the constructions and other relics belonged.

सरकारी कार्यालयों में हरिजन, आदिम जातियों और अन्य पिछड़े वर्गों का प्रतिनिधित्व

63 श्री जगदम्बी प्रसाद यादव . क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि

(क) भारत सरकार के विभिन्न विभागों तथा उपक्रमों में हरिजन, आदिम जाति और अन्य पिछड़े वर्गों के लोगों का उचित संख्या में पद मिलते हैं, क्या इसका पता लगाने के लिये कभी कोई जांच करायी गयी है ,

(ख) यदि हा, तो उसके क्या निष्कर्ष निकले हैं, और

(ग) क्या यह सच है कि राज्य सरकारों तथा केन्द्रीय सरकार के कार्यालयों में उक्त वर्गों के लोगों को विहित अनुपात के

अनुसार प्रतिनिधित्व न मिलने का पता चला है और यदि हा, तो क्या सरकार इस बात का सुनिश्चित करने के लिये कि उन्हें विहित अनुपात के अनुसार ऐसे पदों में प्रतिनिधित्व प्राप्त हो, प्रभावी कदम उठाने का विचार रखती है ?

‡[†HARIJANS, TRIBALS AND OTHER BACKWARD CLASSES REPRESENTATION IN GOVERNMENT OFFICES

63 SHRI J P YADAV Will the Minister of HOME AFFAIRS be pleased to state

(a) whether any enquiry has ever been made to find out the requisite number of posts in the various departments and undertakings of Government of India which actually go to persons belonging to Harijan tribal and other backward classes,

(b) if so, what are the findings thereof, and

(c) whether it is a fact that it has been found that the representation of the said classes of persons in the posts in the offices of the State and Central Government and in the Government undertakings is not in accordance with the prescribed proportion and if so, whether Government propose to take effective measures to see that their representations in such posts is up to the prescribed proportion ]

गृह-कार्य मन्त्रालय में उपमन्त्री (श्री के० एस० रामस्वामी): (क) और (ख) भारत सरकार के अधीन पदों और सेवाओं में अनुसूचित जातियाँ और अनुसूचित आदिम जातियों के लिए शिक्षा और आरक्षण की जाती है। अन्य पिछड़े वर्गों के लिए कोई आरक्षण नहीं है। मन्त्रालयों को उनके नियंत्रण में सरकारी उद्यमों की सेवाओं में अनुसूचित जातियाँ और अनुसूचित आदिम जातियों के लिए उसी आधार पर आरक्षण करने के संबंध में अनुदेश जारी करने के लिए कहा गया था